

**DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART-II**

(General information relating to legislative and other matters)
Wednesday, 12th September, 2012/Bhadrapad 21, 1934 (Saka)

No. 168

Sub: Special Summary Revision of Electoral Rolls w.r.t. 01.01.2013 as qualifying date:
Schedule –regarding.

Please find overleaf the photocopy of the letter No. CEO/EL.G/101 (2) /2012/19597-619 dated the 6th September, 2012 on the subject cited above received from the Office of the Chief Electoral Officer, Delhi for the information of Hon'ble members of Delhi Legislative Assembly.

P.N. MISHRA
Secretary

दिल्ली विधान सभा

समाचार भाग-2

विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी
बुधवार, 12 सितम्बर, 2012/भाद्रपद 21, 1934 (शक)

संख्या-168

विषय: दिनांक 01.01.2013 को पात्रता तिथि मानते हुए फोटो मतदान सूची के विशेष संक्षिप्त पुनरीक्षण कार्य की सूची।

उपरोक्त विषय के संदर्भ में मुख्य निर्वाचन अधिकारी, दिल्ली से प्राप्त पत्र संख्या-सीईओ/ईएलजी/101(2)/2012/19597-619 दिनांक 06 सितम्बर, 2012 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ भेजने का निर्देश हुआ है।

पी.एन.मिश्रा
सचिव



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

पुराना सेंट स्टीफन कालेज भवन,
कश्मीरी गेट, दिल्ली - 110 006
दूरभाष नं०: 23982711, 23982611, 23965176, 23933054

Old St. Stephen's College Building,
Kashmere Gate, Delhi - 110 006.
Fax. Nos. 23910683, 23981513, 23963604

No. CEO/EL.G/101(2)/2012/ 19597-619

DATED: 6.9.2012

Sub: Special Summary Revision of Electoral Rolls w.r.t. 01.01.2013 as qualifying date:
- **Schedule** -regarding

Sir,

Election Commission of India vide letter No.23/2012/ERS(Vol-III) dated 27th August has ordered to conduct Special Summary Revision of Electoral Roll w.r.t.01.01.2013 as qualifying date in all the 70 ACs of NCT of Delhi. The schedule is as follows:

Sl.No.	Activities	Date
1	Draft Publication of Electoral Rolls.	1 st October, 2012 (Monday)
2	Period for filing of claims and objections	1 st October, 2012(Monday) to 31 st October,2012 (Wednesday)
3	Reading of relevant part/section of Photo Electoral Rolls in Gram Sabha/local bodies and RWA meetings etc. and verification of names	06 th October, 2012 (Saturday) and 9 th October, 2012 (Tuesday)
4	Special Campaign dates with Booth Level Agents of political parties for receiving Claims and Objections	07 th October, 2012 (Sunday) 14 th October, 2012 (Sunday) and 21 st October, 2012(Sunday)
5	Disposal of claims and objection by	By 1 st December, 2012 (Saturday)
6	Updating the database, merging of photographs, updating the Control Tables and preparation and printing of Supplementary lists	From 1 st December, 2012 (Saturday) to 31 st December, 2012 (Monday)
7	Final Publication of Electoral Rolls	05 th January, 2013 (Saturday)

Yours faithfully,

(B.K.SINGH)

ELECTION OFFICER:EL.G